

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**O.P. No. 1 of 2013**

**Dated : 29<sup>th</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Indian Wind Energy Association ... Petitioner(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s): Ms. Shikha Ohri

Counsel for the Respondent(s): Mr. Heshu Kayina (for R-3)  
Mr. Pradeep Misra (for DERC)  
Ms. Suparna Srivastava with  
MR. S.R. Pandey (Rep.) for (R-7)  
Mr. Anand K. Ganesan and  
Ms. Swapna Seshadri (for KERC  
& PSERC)  
Mr. Rutwik Panda (for OERC)  
Mr. C.K. Rai for R-5,12, 15, 21 & 23  
Mr. Pratik Dhar &  
Mr. C.K. Rai (for R-26)  
Mr. Buddy Ranganathan and  
Ms. Richa Bhardwaj  
(for R-2,18,26 & 29)  
Mr. K.V. Mohan (for APERC)

**ORDER**

Some of the Commissions have filed the reply today. The learned counsel appearing for the other Commissions seek some more time to file the reply. Accordingly, they are directed to file the same within ten days after serving copy on the other side.

Post the matter for hearing on **15.07.2013.**

**(Rakesh Nath)**  
**Technical Member**  
Ts/pg

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**